GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:5914 ANSWERED ON:03.05.2010 LAND ACQUISITION COMPENSATION DISPUTE SETTLEMENT AUTHORITY Balram Shri P.;Ponnam Shri Prabhakar;Siricilla Shri Rajaiah

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Government has received any requests from certain quarters/ State Governments for setting up of a Land Acquisition Compensation Dispute Settlement Authority for speedy resolution of disputes; and

(b) if so, the details thereof and the action taken thereon?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI SISIR KUMAR ADHIKARI)

(a) & (b): No request has been received for setting up of a Land Acquisition Compensation Dispute Settlement Authority for speedy resolution of disputes. However, amendment of the Land Acquisition Act, 1894 is under consideration of the Government.